

BENCH-I

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**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

for order

C.P(CAA) No.755/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07<sup>th</sup> February 2018, 10.30 A.M**

Name of the Company	Kyoto Merchandise Pvt.Ltd. & Anr		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. RAJ KUMAR BANTHIA, PCS Applicant

*[Signature]*  
7/2/2018

**ORDER**

Ld. Pr. CS for the petitioners is present.

Order pronounced. Urgent certified copy of the order be issued, if applied for, upon compliance of all requisite formalities.

*Sd*

(Jinan K.R.)  
Member (J)